## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 373/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		State Bank of India-Vs- Adhunik Metaliks Ltd.		
Under Section		7 IBC		
SI. No.	3		Appearing on behalf of	Signature with date

1. Mr. Reetobooto Dutta, Adv. 2. Mo. Souradeep Sarkon, Adv. 5

3 ANADA PRANCATOR DAS - Advocate for

Pelituries

Perpodertus. 2

19.02.2018

Ritabrata Dutta

19.72.18

## ORDER

Ld. Counsel for the petitioner and the respondent no. 2 is present.

Resolution Professional is directed to file progress report within 15 days from today.

List it on 28/03/2018 for filing progress report and for disposal of I.A No. 559/KB/2017.

Sd

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

Sd